

Statutory Branch Auditors recommended for appointment in Public Sector Banks – 2012-13

During the year 2012-13, all the 25 PSBs have exercised managerial autonomy in regard to selection and appointment of SBAs.

The [names of audit firms](#) recommended by these 25 banks and approved by RBI are displayed on the web-site.

The information in regard to branches allotted to these audit firms will be published on the web-site, after receipt of the information from the respective banks. Banks have been advised to furnish the information regarding allocation of branches latest by April 30, 2013.

While approving names of audit firms, banks have been advised that not more than three branches may be allotted per audit firm and that they should allot branches, to the extent possible, to the audit firms taking into consideration their category and audit experience in such a way that bigger branches are audited by larger/experienced audit firms.